

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 232
(IB)-2130(ND)2019

IA/107/2021 IA/3356/2020 IA/3629/2020 IA/4184/2020
IA/4059/2020 IA/4230/2020 IA/4190/2020 IA/4202/2020
IA/3951/2020 IA/5100/2020 IA/4914/2020 IA/4876/2020
IA/5235/2020 IA/372/2021 IA/347/2021 IA/446/2021 IA/471/2021,
IA/987/2021 IA-1493/2021, IA/1455/2021, I.A-2504/2021

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd.

...

Applicant/Petitioner

Vs.

**M/s. Today Homes & Infrastructure Pvt.
Ltd.**

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 28.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Ajay Goyal, Advocate for Operational Creditor in I.A. No 4184, 4190, 4202 and 4230 of 2020, Mr. Manubhav Anand Adv along with Senior Advocate Mr. Ritin Rai in CA No. 2504 of 2021 for IREDA, Adv. Nipun Gautam for Canary Greens/Applicant, Mr. Maneesh Gumer Couself for the Complainant in IA 446/2021, Mr. Gautam Singhal, Adv for the Applicant / IDBI Bank Ltd, Adv. Arun Saxena for the Applicant in IA 4059 & 4914, Mr. Maneesh Gumber & Mr. Ishwar Kumar Advocate for Applicant in IA. No. 446/2021

ORDER

Renotify this case on 17.08.2021


(T.S. SINGH)
COURT OFFICER